

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Telephone No.011-24608718

Upbhokta Nyay Bhawan
'F' Block, GPO Complex
INA, New Delhi-110023

Ref: Admn./Sexual Harassment/NCDRC/2019

24th December 2020

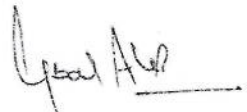
OFFICE MEMORANDUM

Sub: Constitution of Internal Complaints Committee' (ICC) in respect of NCDRC

Pursuant to the instructions notified by DoPT vide O.M. No.11013/2/2014-Estt(A-III) dt.16.07.2015 and in partial modification of O.M. dt.05.08.2019 of this Commission, the Competent Authority of the National Consumer Disputes Redressal Commission (NCDRC) is pleased to constitute the following Committee under Section 4. of 'The Sexual Harassment of Women at work place (Prevention, Prohibition & Redressal) Act, 2013' as an Internal Complaints Committee' (ICC) in respect of officials of the NCDRC towards protection against sexual harassment of women at work place and for the prevention & redressal of complaints in the matter or incidental thereto:-

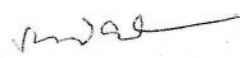
| S.No. | Name, Designation & Address | Chairperson/Member |
|-------|------------------------------------------------------|--------------------|
| 1. | Hon'ble Ms. Justice Deepa Sharma, Member, NCDRC | Chairperson |
| 2. | Mr. S. Hanumantha Rao, Joint Registrar | Member |
| 3. | Ms. Sunita Rakesh Anand, Assistant Registrar | Member |
| 4. | Ms. Rekha Aggarwal, President, NCDRC Bar Association | Member |

2. The Internal Complaints Committee shall inquire into the complaints towards protection against sexual harassment of women at work place and give recommendations as may be considered necessary under the provisions of "The Sexual Harassment of Women at work place (Prevention, Prohibition & Redressal) Act, 2013."
3. The tenure of the Committee shall be of 2 years from the date of issue of this O.M.
4. This issues with the approval of the Hon'ble President, NCDRC.


(Iqbal Ahmed)
Deputy Registrar

Copy to :

1. All Internal Complaints Committee Members - for kind information.
2. The Under Secretary (CPU), Department of Consumer Affairs, Government of India, Krishi Bhawan, New Delhi for information.
3. SO (IT), NCDRC with a request to upload the OM at NCDRC's website.
4. All officers & staff members, NCDRC.
5. Notice Board.


(R.M. Naidu)
Assistant Registrar